

Unstarred Question No. 624 on the 26th May, 1967 and state:

(a) the amount spent on the construction of the road between Bhilakhedi and Itarsi and when it was constructed;

(b) the present condition of this road;

(c) whether this road passes below culvert No. 647/1 on the Itarsi-Nagpur line;

(d) whether the road under this culvert remains submerged during the rainy season;

(e) whether another road running parallel to the railway line to its north is being constructed; and

(f) if so, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) Rs. 1,27,829/-. The road was constructed in the year 1961-62.

(b) The present condition of this road is fair.

(c) The road passes through culvert No. 746/1 at Km. 746/1.2.

(d) The road under this culvert remains submerged for a short time during heavy rains and not throughout rainy season.

(e) Yes.

(f) The old road connects the Railway colony on the South side of Itarsi Station to Bhilakhedi yard which is also on the south side of main line. The new road is being constructed to connect the north side of the Railway Colony adjacent to Itarsi town ship to Bhilakhedi yard, for convenience of the staff.

Aerial Survey for Minerals

5779. **Shri Chintamani Panigrahi:** Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the contract signed with a U.S. firm for aerial survey to locate mineral resources has borne any fruit; and

(b) if so, the amount paid so far to the firm?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) The

work contemplated under this programme has not yet started; the first phase of the programme viz., the aerial surveys is scheduled to commence on the 19th July, 1967. It is, therefore, premature to think in terms of any results.

(b) An amount of Rs. 12,89,000 has been paid to the contractor as an imprest advance for incurring local expenditure in India as per the terms of the contract.

Import of Steel

5780. **Shri Chintamani Panigrahi:** Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether steel valued at Rs. 98 crores was imported in 1965-66;

(b) if so, how it was utilized; and

(c) whether measures have been taken to reduce such imports?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) The value of imports of steel in 1965-66 amounted to Rs. 89.60 crores approximately.

(b) The imports were made for various Government departments, public undertakings and for actual users in industry.

(c) Measures are being taken continuously to produce the items of steel indigenously which are being imported at present.

रेलवे कर्मचारियों को मकान-किराया भत्ता

5781. **श्री रामवतार शास्त्री :**

श्री योगेन्द्र शर्मा :

श्री क० मि० मधुकर :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्गीकृत नगरों में नगर-निगमों अथवा नगरपालिकाओं की सीमाओं के अन्दर घाट किलोमीटर क्षेत्र में कार्य कर रहे रेलवे कर्मचारियों को अथवा उन रेलवे कर्मचारियों को, जिनका कार्यालय इस क्षेत्र के अन्दर है, मकान किराया-भत्ता नहीं दिया जाता है जबकि इन वर्गीकृत नगरों में रहने वाले

अन्य सरकारी कर्मचारियों को मकान-किराया-भत्ता दिया जाता है;

(ख) क्या पूर्व रेलवे के दानापुर में कार्य कर रहे 272 रेलवे मजदूरों ने उन्हें एक ज्ञापन भेजा है और उनसे अग्र है कि उक्त लाइनों पर खगौल (दानापुर) झारा, दानापुर, फुलवाड़ी शरीफ तथा पंसा बाजार में रहने वाले रेलवे मजदूरों को मकान-किराया-भत्ता दिया जाये; और

(ग) यदि हां, तो इस बारे में क्या निर्णय किया गया है ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

(क) रेल कर्मचारियों को मकान किराया भत्ता उन्हीं सिद्धान्तों के आधार पर दिया जाता है, जो दूसरे केन्द्रीय सरकारी कर्मचारियों पर लागू हैं, अर्थात् मकान किराया भत्ता उन रेल कर्मचारियों को दिया जाता है जो वर्गीकृत नगरों में काम करते हैं। अर्हता-प्राप्त नगरों की नगरपालिका सीमा से 8 किलोमीटर की परिधि में काम करने वाले रेल कर्मचारियों को मकान किराया भत्ता तभी दिया जाता है, जिन कर्मचारियों को :

- (1) अर्हता-प्राप्त नगर में आवश्यकता-वश, अर्थात् अपने काम के स्थान के निकट जगह न मिल पाने के कारण, रहना पड़े; और
- (2) अर्हता-प्राप्त नगर को नगर-पालिका-सीमा के बाहर रहना पड़े, लेकिन उस जगह का कलक्टर/उप-आयुक्त यह प्रमाणित करे कि वह स्थान अत्यावश्यक पदार्थों अर्थात् अनाज, दूध, सब्जियों आदि के लिए सामान्यतः अर्हता-प्राप्त नगर पर निर्भर रहता है।

वर्गीकृत नगरों को नगरपालिका-सीमा से बाहर काम करने वाले रेल कर्मचारियों के सम्बन्ध में 115 स्थानों में पहले ही मजूरी

दी जा चुकी है। लेकिन कुछ और मामलों में रेल प्रशासन सिद्ध प्राधिकारियों की सलाह से इस बारे में विचार कर रहे हैं कि क्या मकान किराया भत्ता देने की शर्त पूरी हो जाती है।

(ख) और (ग). सूचना मंगायी जा रही है और यथा-समय सभा-पटल पर रख दी जायेगी। लेकिन दानापुर को हाल में 1-4-1967 से 'ग' श्रेणी के नगर के रूप में वर्गीकृत किया गया है।

Manufacture of Scooters and Motor Cycles

5782. Shri Yajna Datt Sharma: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the names of the firms which have been given licences to manufacture scooters, motor-cycles and auto-cycles during the last five years;

(b) the names of the firms which have not started the production so far; and

(c) the likely dates of their production, the nature and make of their scooter/motor-cycles and what would be their prices?

The Minister of Industrial Development and Company Affairs (Shri M. A. Ahmed): (a) No licences have been issued for the manufacture of scooters/motor-cycles and auto-cycles during the last five years.

(b) and (c). Do not arise.

Acquisition of Land by Railways

5783. Shri D. Amat: Will the Minister of Railways be pleased to state:

(a) whether the rate of compensation for acquisition of land to construct new railway line is different in Bondamunda (S.E. Rly.) than in Dumraon (E. Rly.) stations for the same type of land;